

T-15012/1/2024-Training-FSSAI (Computer No.10862)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Training Division)
2nd Floor MMU building, Mata Sundri Road, New Delhi-110 002

Dated: 21st June, 2024

Subject: Name change of Training Partners under FoSTaC program-reg.

The training division has received many requests from the Training Partners regarding name change of Training Partner. Following due consideration and with the necessary approval from the Competent Authority, it has been decided to change the name of the following training partners as per below-

Sr. No.	Previous Name of the Training Partner	New name of the Training Partner
1	SafeFoodz Solutions	ASK SafeFoodz Solutions Pvt Ltd
2	Khalsa Skill and Placement Services Pvt Ltd	Thiwas International Private Limited
3	REDCARPET ENTERTAINERS	THE RED CARPET VENTURES

2. Above training partners should conduct the trainings in the new name only and fees receipt or invoices and other documents also reflect the new name.

This issues with the approval of the Competent Authority

Virendra Singh Shekhawat

Manager (Training)

Copy to:

- i. Concerned Training Partners
- ii. Sr. Manager, IT with a request to upload in the FSSAI website